

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, the 13<sup>th</sup> November, 2015

No. HC.VII-167/2014/**5090**/A ### Shri Kaushik Kumar Sharma, SDJM (M), Gohpur & Shri Angshuman Bhattacharjee, Munsiff No. 1-cum-JMFC, Tinsukia are ***exempted*** from attending the **Conference on Judicial Professionalism, organized by the Gauhati High Court, Aizawl Bench in association with NEJOTI on 21.11.2015 at Aizawl Club, Aizawl.**

Further, Smti Jayashree Bora, Judicial Magistrate, 1<sup>st</sup> Class, Sonitpur, Tezpur and Shri Bidyabrata Acharyya, Munsiff No.2, Karimganj are ***nominated*** to attend the aforesaid Conference in places of Shri Kaushik Kumar Sharma & Shri Angshuman Bhattacharjee.

**The nominated Officers are to report at the venue on 21.11.2015 at 09:00 A.M. positively.**

The details of the Conference will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') in due course.

By order,  
Sd/- R.A. Tapadar  
**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**

Memo No. HC.VII-167/2014/**5091 - 5106**/A dated 13.11.2015

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action (in reference to the Notification No. HC.VII-167/2014/4941/A, dated 05<sup>th</sup> November, 2015).  
The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.
3. The Registrar (Vig. /Admn. / Judicial), Gauhati High Court, Guwahati.
4. The District & Sessions Judge, Sonitpur, Tezpur / Tinsukia / Karimganj. ***He / she is requested to inform the concerned Judicial Officer(s) of his / her District accordingly.***
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl.
7. The Joint Registrar, Judl. / PM & P., Gauhati High Court, Guwahati
8. Shri Kaushik Kumar Sharma, Sub-Divisional Judicial Magistrate (M), Gohpur

9. Shri Angshuman Bhattacharjee, Munsiff No.1, Tinsukia
10. Smti Jayashree Bora, Judicial Magistrate, 1<sup>st</sup> Class, Sonitpur, Tezpur
11. Shri Bidyabrata Acharyya, Munsiff No.2, Karimganj

The nominated officers are requested to send their travel plans by e-mail to [aizawlghc@gmail.com](mailto:aizawlghc@gmail.com) or by Fax (0389 – 2341453) immediately. They are requested to visit the website of the Aizawl Bench, Gauhati High Court for the accommodation details etc. which will be uploaded in due course.

12. The Administrative Officer, Judicial Academy, Assam.
13. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload this Notification in the official web site of the Gauhati High Court immediately.
14. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
15. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
16. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

  
3.11.15  
OSD & JOINT DIRECTOR (OFFICIATING)  
JUDICIAL ACADEMY, ASSAM